

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 104  
153/252/ND/2020

**IN THE MATTER OF:**

**M/s. Kunti Cold Storage Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 31.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant  
For the Respondent**

**:  
:Mrs. Sweety Khattar Kumar,  
AROC,**

**ORDER**

No one has appeared on behalf of the appellant at the time of hearing of the matter. AROC is present. Post the matter to 13<sup>th</sup> February, 2020.

-Sd-

**(V.K. Subburaj)  
Member (T)**

-Sd-

**(Abni Ranjan Kumar Sinha)  
Member (J)**